

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

(1) O.A. No.3279/2018
With
(2) O.A. No.3426/2018
(3) O.A. No. 3425/2018
(4) O.A. No. 3424/2018
(5) O.A. No.3423/2018
(6) O.A. No.3420/2018
(7) O.A. No.3419/2018
(8) O.A. No.3403/2018
(9) O.A. No.3339/2018
(10) O.A. No.3333/2018
(11) O.A. No.3341/2018
(12) O.A. No.3340/2018
(13) O.A. No.3402/2018
(14) O.A. No.3398/2018
(15) O.A. No.3604/2018
(16) O.A. No. 3521/2018
(17) O.A. No.3507/2018
(18) O.A. No.3334/2018
(19) O.A. No.3416/2018
(20) O.A. No.3455/2018
(21) O.A. No.3449/2018
(22) O.A. No.3438/2018
(23) O.A. No.3437/2018
(24) O.A. No.3436/2018
(25) O.A. No.3435/2018
(26) O.A. No.3433/2018
(27) O.A. No. 3432/2018
(28) O.A. No.3434/2018
(29) O.A. No. 3428/2018
(30) O.A. No.3465/2018
(31) O.A. No.3477/2018
(32) O.A. No.3462/2018
(33) O.A. No.3479/2018
(34) O.A. No.3480/2018
(35) O.A. No.3493/2018
(36) O.A. No.3492/2018
(37) O.A. No.3486/2018
(38) O.A. No.3484/2018
(39) O.A. No.3481/2018
(40) O.A. No.3352/2018

Reserved on : 31.01.2019/11.02.2019

Pronounced on : 21.02.2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. O.A. No. 3279/2018

Krishan Kumar
 Aged about 39 years,
 S/o Shri Mishri Lal
 R/o 5L/23A, NIT,
 Faridabad, Haryana
 (Working as Offset Machine Attendant)Applicant

(By Advocate : Shri S.K. Gupta)

Versus

Union of India through

- 1. Secretary,
 Ministry of Housing & Urban Affairs,
 Nirman Bhawan,
 New Delhi.
- 2. The Director,
 Directorate of Printing,
 B-Wing, Nirman Bhawan,
 New Delhi-110011.
- 3. The Manager,
 Govt. of India Press,
 Minto Road,
 New Delhi. .. Respondents

(By Advocate : Shri Subhash Gosain)

2. O.A. No.3426/2018

Ashmi Baby
 D/o Shri C.C. Baby
 R/o L-18, First Floor,
 Sector-84, Park Elite Floors,
 Greater Faridabad, Haryana-121002
 Aged about 38 years
 (Group 'C')
 (Assistant Binder).Applicant

(By Advocate:Shri Ajesh Luthra)

Versus

1. Union of India
Through its Secretary,
Ministry of Housing & Urban Affairs,
(Govt. of India Press)
NIT Faridabad-121001.
2. Director,
Director of Printing,
Govt. of India Press,
Nirman Bhawan,
New Delhi-110001.
3. The Manager,
Govt. of India Press,
Minto Road,
New Delhi-110002. .. Respondents

(By Advocate : Shri Ranjan Tyagi)

3. O.A. No.3425/2018

Lakshaman
S/o Shri Ram Swarup
R/o Garhi Patti Hodal Teh. Hodal
Distt. Palwal (Haryana)-121106.
Aged about 38 years
(Group 'C')
(Assistant Binder).Applicant

(By Advocate:Shri Ajesh Luthra)

Versus

1. Union of India
Through its Secretary,
Ministry of Housing & Urban Affairs,
(Govt. of India Press)
NIT Faridabad-121001.
2. Director,
Director of Printing,
Govt. of India Press,
Nirman Bhawan,

New Delhi-110001.

3. The Manager,
Govt. of India Press,
Minto Road,
New Delhi-110002. .. Respondents

(By Advocate : Shri Ranjan Tyagi)

4 O.A. No.3424/2018

Vijay Singh (Age about 35 years),
Group 'C'
S/o Shri Gaya Prasad,
R/o A-25, Dabua Colony, Faridabad
Working as Canteen Attendant.Applicant

(By Advocate:Shri Amit Anand)

Versus

Through Union of India

1. Secretary,
Ministry of Urban Development,
Norman Bhawan,
New Delhi-110011.

2. Director,
Directorate of Printing,
Ministry of Urban Development,
“B” Wing, Nirman Bhawan,
New Delhi-110011.

3. Manager,
Govt. of India Press,
Monto Road,
New Delhi-110002. .. Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan)

5. O.A. No.3423/2018

Parveen (Age about 33 years),
Group 'C'
S/o Shri Hari Ram

R/o H.No.420, Vill Bhatola,
Distt. Faridabad
Working as Clerk Coupen.

.....Applicant

(By Advocate:Shri Amit Anand)

Versus

Through Union of India

1. Secretary,
Ministry of Urban Development,
Norman Bhawan,
New Delhi-110011.
2. Director,
Directorate of Printing,
Ministry of Urban Development,
“B” Wing, Nirman Bhawan,
New Delhi-110011.
3. Manager,
Govt. of India Press,
Monto Road,
New Delhi-110002. .. Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan)

6. O.A. No.3420/2018

Shri Himanshu Sharma
S/o Shri Satish Chander
Aged 34 years
Working as Assistant Binder, (Group-C),
Under Govt. of India Press,
Minto Road,
New Delhi-11002..Applicant

(By Advocate:Shri Manjit Singh)

Versus

Union of India & Others : through

1. The Secretary,
Ministry of Urban Development &

Poverty Alleviation,
Nirman Bhawan,
New Delhi-110001.

2. The Director,
Directorate of Printing,
Govt. of India Press,
Nirman Bhawan,
New Delhi-110001.
3. The Manager,
Govt. of India Press,
Minto Road,
New Delhi-110002. .. Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan)

7. O.A. No.3419/2018

1. Krishan Chand, (Age about 37 years),
Group-C,
S/o Late Shri Jhargad Lal,
R/o H.No.B-105, New Press Colony,
Faridabad
Working as Peon.
2. Omkar, (Aged about 34 years),
Group-C,
S/o Shri Hukam Singh
R/o Vill & PO-Fatehpur Billoch,
Tehsivil Ballabgarh, Faridabad
Working as Peon.
3. Anil Kumar, (Aged about 36 years),
Group-C,
S/o Shri Siri Bhagwan
R/o 50/PA Guatam Colony,
Narela, Delhi-40
Working as Peon.
4. Wazir Singh (Aged about 33 years),
Group-C,
S/o Shri Rambhaj,
R/o B-122, New Press Colony, NIT, Faridabad,
Working as Peon.

5. Rajender Prabodh Xess (Age about 36 years),
Group 'C',
S/o Shri Egnness Xess,
R/o H.No.A-475, Minto Road, Complex,
New Delhi-02
Working as Peon.
6. Dhawan Geera (Age about 33 years),
Group-C,
S/o Shri Vad Parkash
R/o 2F/67, NIT, Faridabad,
Working as Peon.
7. Kunwar Pal (Age about 34 years),
S/o Shri Fekeer Chand
R/o H.No.678, Nangla Enclave, Part-II, Faridabad
Working as Peon.
8. Parveen (Age about 32 years),
Group-C,
S/o Late Shri Vinod Kumar,
R/o Dabua Colony, Faridabad,
Working as Peon.Applicants

(By Advocate:Shri Amit Anand)

Versus

Through Union of India

1. Secretary,
Ministry of Urban Development
Norman Bhawan,
New Delhi-110011.
2. Director,
Directorate of Printing,
Ministry of Urban Development,
“B” Wing,
Nirman Bhawan,
New Delhi-110011.
3. Manager,
Govt. of India Press,
Monto Road,
New Delhi-110002. .. Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan)

8. O.A. No.3403/2018

1. Shri Rakesh Kumar
(Group 'C')
Aged about 41 years
S/o Shri Hari Singh
R/o H.No. 1809, Jawahar Colony,
NIT, Faridabad, HR
(Working as Offset Machine Attendant)
2. Shri Sunil Yadav
(Group 'C')
Aged about 39 years
S/o Shri Abhey Singh
R/o 89-G, DIZ Area,
Sector-4,
Gole Market,
New Delhi
(Working as Offset Machine Attendant)
3. Shri Pankaj Kumar
(Group-C),
Aged about 40 years,
S/o Shri Dharam Pal Tyagi,
R/o H.No.353, Burari Village,
Nr. Takiya Chowk, Delhi-110084
(Working as Offset Machine Attendant)
4. Shri Anil Kumar
(Group-C),
Aged about 39 years,
S/o Shri Mohan Singh,
R/o Village Agwanpur,
Post Office, Baghola,
Tehsil & Distt: Palwal
Haryana
(Working as Offset Machine Attendant)
5. Shri Vipin Kumar
(Group-C),
Aged about 39 years,
S/o Shri Manohar Lal,
R/o H.No.88. Sihi Gate,
Valmiki Basti, Ballabgarh,
Faridabad, HR

(Working as Offset Machine Attendant)

6. Shri Rishi Kumar
(Group-C),
Aged about 33 years,
S/o Shri Vijender Singh,
R/o H.No.485, Village Burari,
Nr. Takiya Chowk, Delhi-110084
(Working as Offset Machine Attendant)
7. Shri Anoop Kumar
(Group-C),
Aged about 35 years,
S/o Shri Ramvir Singh,
R/o B-156, Minto Road Complex,
Minto Road, New Delhi
(Working as Offset Machine Attendant)Applicants

(By Advocate:Shri S.K. Gupta)

Versus

1. Secretary,
Ministry of Housing & Urban Affairs,
Nirman Bhawan,
New Delhi.
2. The Director,
Directorate of Printing,
“B” Wing,
Nirman Bhawan,
New Delhi-110011.
3. The Manager,
Govt. of India Press,
Monto Road,
New Delhi. .. Respondents

(By Advocate : Shri Subhash Gosain)

9. O.A. No. 3339/2018

1. Deepak (Age about 31 years)
Group-C
S/o Shri Tej Ram
R/o Vill-Bardola, PO-Tigaon

Teh-Ballabghar (Faridabad)
Working as Labourer, GIP Minto Road.

2. Dinesh Kumar (Age about 29 years)
Group-C
S/o Shri Subhash Chand
R/o H.No.172, Sonia Khawaja, Faridabad
Working as Labourer, GIP Minto Road.
3. Rakesh (Age about 40 years)
Group -C
S/o Shri Rampal
R/o Vill Fatehpur Chandila
Near Sec.21, Faridabad.
Working as Labourer, GIP Minto Road.
4. Kapil Bhatt (age about 32 years)
Group-C
S/o Ram Prakash
R/o Vill-Bhatpura, PO-Fatehpur Billoch
Teh. Ballabgarh, Faridabad
Working as Labourer, GIP Minto Road.
5. Devender Singh (Age about 33 years)
Group-C
S/o Shri Kutil Singh
R/o 1625 Jawahar Colony, Faridabad
Working as Labourer, GIP Minto Road.
6. Ram Avtar Meena (Age about 37 years)
Group-C
S/o Shri Narayan Lal Meena
R/o Vill-Khedla Gadali, PO-Routh Hidiya
Teh. Mohwa, Distt. Dausa, Rajasthan
Working as Labourer, GIP Minto Road.
7. Satish Kumar (Age about 33 years)
Group-C
S/o Shri Ganga Lal
R/o G-131, Old Press Colony Faridabad
Working as Labourer, GIP Minto Road.
8. Anil Kumar
(Age about 30 years)
Group-C
S/o Shri Phool Singh

R/o Badrola, PO Tigaon
Teh. Ballabgarh, Faridabad
Working as Labourer, GIP Minto Road.

9. Vijay Anand
(Age about 31 years)
Group C
S/o Shri Bharat Singh
R/o Vill-Daultabad
Near Sec.16 A, Faridabad
Working as Labourer, GIP Minto Road.
10. Ansul Kotnala (Age about 29 years)
Group C
S/o Shri Satya Prakash Kotnala
R/o 1574 Jawahar Colony, Faridabad
Working as Labourer, GIP Minto Road.
11. Virender Singh Rathore
(Age about 39 years)
Group C
S/o Shri Gaya Prasad
R/o 169 Dabua Colony, Faridabad
Working as Labourer, GIP Minto Road.
12. Rohit Kumar
(Age about 29 years)
Group C
S/o Shri Gopal
R/o Vill-Badoli, Faridabad
Working as Labourer, GIP Minto Road.
13. Jitender Sharma
(Aged about 35 years)
Group C
S/o Shri S.K.Sharma
R/o H.No.716, Sec.10, Faridabad
Working as Labourer, GIP Minto Road.
14. Sunil Kumar (Age about 34 years)
Group-C
S/o Shri Tara Chand
R/o Jeewan Nagar
Sec.55, Faridabad
Working as Labourer, GIP Minto Road.

15. Vikas (Age about 31 years)
 Group C
 S/o Shri Dharampal
 R/o 239 Nangla Enclave, Part-I
 Faridabad
 Working as Labourer, GIP Minto Road.

16. Mahesh Kumar
 (Age about 32 years)
 Group-C
 S/o Shri Lila Dhar
 R/o Vill Jawan, Teh. Ballabgarh Faridabad
 Working as Labourer, GIP Minto Road.

17. Sant Singh Huda
 (Age about 34 years)
 Group -C
 S/o Shri Azad Singh
 R/o VPO Dayalpur, Faridabad
 Working as Labourer, GIP Minto Road.

18. Sunny Adi (H.H.)
 (Age about 35 years)
 Group -C
 S/o Joginder Singh
 R/o H.No.95
 Aram Bagh New Delhi
 Working as labourer, GIP Minto Road.Applicants

(By Advocate: Shri Sudarshan Rajan)

Versus

Through Union of India

1. Secretary
 Ministry of Urban Development
 Nirman Bhawan,
 New Delhi – 110011.
2. Director
 Directorate of Printing,
 Ministry of Urban Development
 B-Wing, Nirman Bhawan,
 New Delhi – 110 011.

3. Manager
 Govt. of India Press
 Minto Road
 New Delhi – 110 002.Respondents

(By Advocate:Shri Subhash Gosain)

10. O.A. No. 3333/2018

1. Samander Singh
 Aged about 34 years
 S/o Shri Lila Ram
 R/o Village Sotai, Fatehpur Billoch
 Faridabad (HR) 121004
 Working as Copy Holder
2. Savita Tomar
 Aged about 36 years
 D/o Mahender Pal Singh
 R/o H.No.1751/2, Jawahar Colony
 Faridabad (HR)
 Working as Copy Holder
3. Anil Kumar
 Aged about 33 years
 S/o Shri Bali Ram
 R/o Plot No.58, Sector-56 A
 Faridabad
 Working as Copy Holder
4. Sunita Bhati
 Aged about 34 years
 D/o Shri Rampal Singh
 R/o H. No.E-755
 Dabua Colony, Faridabad
 Working as Copy Holder
5. Pallav Rahul
 Aged about 33 years
 S/o late Shri Ram Raji Paswan
 R/o 2752 H.FF (First Floor)
 Sector 49 Faridabad
 Working as Copy Holder.Applicants

(By Advocate:Shri Sunil Bansal)

Versus

Through Union of India

1. Secretary
Ministry of Urban Development,
Nirman Bhawan,
New Delhi – 110 011.

2. Director
Directorate of Printing,
Ministry of Urban Development,
'B' Wing, Nirman Bhawan,
New Delhi – 110 011.

3. Manager
Govt. of India Press,
Minto Road,
New Delhi – 110 002.Respondents

(By Advocate:Shri Ranjan Tyagi)

11. O.A. No.3341/2018

Shri Satish Chand
S/o Shri Ramesh Chand
Aged 36 years
Working as Assistant Binder
Group-C
Under Govt. of India Press
Minto Road,
New Delhi – 110 002.Applicant

(By Advocate:Shri Manjeet Singh Reen)

Versus

Union of India & Ors.: through

1. The Secretary
Ministry of Urban Development &
Poverty Alleviation,
Nirman Bhawan,
New Delhi – 110 001.

2. The Director,
Directorate of Printing,
Govt. of India Press,
Nirman Bhawan, New Delhi – 110 001.

3. The Manager,
Govt of India Press
Minto Road
New Delhi – 110 002.Respondents

(By Advocate:Shri Ranjan Tyagi)

12. O.A. No. 3340/2018

Shri Narender Kumar-II
S/o Late Shri Sudershan Kumar
Aged 36 year
Working as Assistant Binder (Group-C)
Under Govt. of India Press,
Minto Road,
New Delhi – 110 002.Applicant

(By Advocate: Shri Manjeet Singh Reen)

Versus
Union of India & Ors. :through

1. The Secretary
Ministry of Urban Development &
Poverty Alleviation,
Nirman Bhawan,
New Delhi – 110 001.

2. The Director,
Directorate of Printing,
Govt. of India Press,
Nirman Bhawan, New Delhi – 110 001.

3. The Manager,
Govt of India Press,
Minto Road,
New Delhi – 110 002.Respondents

(By Advocate:Shri Ranjan Tyagi)

13. O.A. No. 3402/2018

Shri Dinesh Kumar
 Group-C
 Aged about 41 years
 S/o Shri Mahipal Singh,
 R/o 3146, Jawahar Colony,
 NIT, Faridabad, HR
 (Working as Asstt. Mechanic)Applicant

(By Advocate:Shri S.K. Gupta)

Versus

Union of India through

1. Secretary
 Ministry of Housing & Urban Affairs,
 Nirman Bhawan, New Delhi.
2. The Director
 Directorate of Printing,
 B Wing, Nirman Bhawan,
 New Delhi – 110 011.
3. The Manager,
 Govt. of India Press,
 Minto Road, New Delhi.Respondents

(By Advocate:Shri Subhash Gosain)

14. O.A. No. 3398/2018

Shri Mahendra Kumar
 Group-C
 Aged about 37 years,
 S/o Shri Onar Singh,
 R/o 5A/87, NIT, Faridabad (HR)
 Working as Welder.Applicant

(By Advocate: Shri S.K. Gupta)

Versus

Union of India through

1. Secretary
Ministry of Housing & Urban Affairs,
Nirman Bhawan, New Delhi.
2. The Director,
Directorate of Printing,
B Wing, Nirman Bhawan,
New Delhi – 110 011.
3. The Manager,
Govt. of India Press,
Minto Road, New Delhi.Respondents

(By Advocate:Shri Subhash Gosain)

15. O.A. No.3604/2018

Shri Pawan
S/o Shri Jagdish Prasad
Aged 41 years
Working as Assistant Binder
Group-C
Under Govt. of India Press,
Minto Road,
New Delhi – 110 002.Applicant

(By Advocate: Shri Padma Kumar.S)

Versus

Union of India & Ors. through

1. The Secretary
Ministry of Urban Development &
Poverty Alleviation,
Nirman Bhawan,
New Delhi – 110 001.
2. The Director,
Directorate of Printing,
Govt. of India Press,
Nirman Bhawan, New Delhi – 110 001.
3. The Manager,
Govt of India Press,

Minto Road,
New Delhi – 110 002.

.....Respondents

(By Advocate:Shri A.K. Singh)

16. O.A. No. 3521/2018

Shri Surender Singh
Aged about 42 years
Carpenter-Group C
S/o Shri Dalip Singh
H.No. G-7, Old Press Colony,
NIT, Faridabad.

....Applicant

(By Advocate: Shri S.K. Vashisht)

Versus

1. The Union of India through
The Secretary
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
2. The Manager
Govt. of India Press,
Minto Road, New Delhi.
3. The Director (Printing)
Ministry of Urban Development
Nirman Bhawan, New Delhi.
4. The Manager, Govt of India Press
Faridabad
NIIT, Faridabad.Respondents

(By Advocate:Shri Ranjan Tyagi)

17. O.A. No. 3507/2018

1. Sanjeev Kumar (age about 36 years)
Group C
S/o Shri Om Prakash
R/o Vill. Teha, PO-Ganaur
Distt. Sonepat – Haryana
Working as ‘Offset Machine Attendant’

2. Manoj Kumar
Aged about 38 years
Group C
S/o Shri Sube Singh
R/o E-35, Old Press Colony
NIT Faridabad – 121 001
Working as 'Offset Machine Attendant'
3. Yudhveer Singh
Aged about 37 years
Group-C
S/o Shri Nathi
R/o VPO Pali, Tehsil-Faridabad
Distt. Faridabad, Haryana
Working as 'Offset Machine Attendant'.
4. Ravinder Kumar
Aged about 37 years
Group-C
S/o Shri Sudershan Kumar
R/o H.No.2E-5
NIT Faridabad – 121001 (Haryana)
Working as 'Offset Machine Attendant'.
5. Rajender Kumar
Aged about 38 years
Group-C
S/o Shri Girdhari Lal
R/o G-91, Old Press Colony,
NIT Faridabad -121001 (Haryana)
Working as 'Offset Machine Attendant'.
6. Harinder Kumar
Aged about 36 years
Group C
S/o Shri Mahinder Nath Singh
R/o Jawahar Colony
NIT Faridabad – 121 001 (Haryana)
Working as 'Offset Machine Attendant'.
7. Kuldeep Singh
Aged about 36 years
Group C
S/o Shri Gopi Chand
R/o H.No.WW-11, Govt. of India Press
NIT Faridabad – 121001 (Haryana)

Working as 'Offset Machine Attendent'.

8. Bijender
Aged about 38 years,
Group-C,
S/o Shri Megh Shyam Singh
NIT Faridabad – 121 001 (Haryana)
Working as 'Offset Machine Attendant'. Applicants

(By Advocate: Shri Amit Anand)

Versus

Through Union of India

1. Secretary
Ministry of Urban Development,
Nirman Bhawan,
New Delhi – 110 011.
2. Director,
Directorate of Printing,
Ministry of Urban Development,
'B' Wing, Nirman Bhawan,
New Delhi – 110 011.
3. Manager,
Govt. of India Press,
Monto Road,
New Delhi – 110 002.Respondents

(By Advocate: Dr.Ch. Shamsuddin Khan)

18. O.A. No. 3334/2018

1. Shri Shiv OM
S/o Shri Teeka Ram
Aged 39 years
Working as Asstt. Binder (Group-C)
Under Govt of India Press, Minto Road,
New Delhi – 110 001.
2. Shri Raman Kumar
S/o Shri Ved Pal Singh
Aged 40 years

Working as Asstt. Binder (Group-C)
Under Govt of India Press, Minto Road,
New Delhi – 110 001.

3. Shri Damodar Singh
S/o Shri Keshav Chand
Aged 38 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road
New Delhi – 110 001.
4. Shri Vijay Kumar-I
S/o Shri Ram Mehar Singh
Aged 38 years
Working as Asstt, Binder (Group –C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
5. Shri Raj Kumar
S/o Shri Gopal Sharan
Aged 37 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
6. Shri Manoj Kumar
S/o Shri Jai Pal Singh
Aged 34 year
Working as Asstt. Binder (Group C),
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
7. Shri Girraj Singh
S/o Shri Narpat Singh
Aged 39 years
Working as Asstt. Binder (Group-C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
8. Shri Ajay Kumar
S/o Shri Vidhya Shanker
Aged 37 year
Working as Astt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.

9. Shri Narender Kumar-I
S/o Shri Shyam Lal
Aged 41 year
Working as Astt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
10. Shri Mahesh Kapoor
S/o Shri K.N.Kapoor
Aged 41 year
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
11. Shri Surender Singh
S/o Shri Jai Pal
Aged 40 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
12. Shri Dheeraj Kukreti
S/o Shri Shiv Prasad Kukrati
Aged 39 year
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
13. Shri Laxman-I
S/o Shri Sri Chand
Age 38
Working as Asstt Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
14. Shri Naveen Kumar
S/o Shri Jugal Kishore
Aged 35 year
Working as Asstt. Binder (Group C)
Under Govt of India Press, Minto Road,
New Delhi – 110 001.
15. Shri Tilak Raj
S/o Shri Nirman Sharma
Aged 37 year
Working as Asstt Binder (Group C)

Under Govt of India Press, Minto Road,
New Delhi – 110 001.

16. Shri Mahender Kumar
S/o Shri Chetan Singh
Aged 34 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
17. Shri Ranveer Singh
S/o Shri Gaya Prasad
Aged 32 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
18. Shri Mohan Singh
S/o Shri Bhagwan Singh
Aged 41 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
19. Shri Banee Prasad Meena
S/o Shri Ram Khilari Meena
Aged 42 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi - 110 001.
20. Shri Mahesh Chand
S/o Shri Mauji Ram Piwal
Aged 40 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
21. Shri Nitin Vaid
S/o Shri Darshan Lal Vaid
Aged 38 years
Working as Asstt. Binder (Group C)
Under Govt. of India Press, Minto Road,
New Delhi – 110 001.
22. Shri Vijay Kumar-II

S/o Shri Bani Singh
 Aged 34 years
 Working as Asstt. Binder (Group C)
 Under Govt. of India Press, Minto Road
 New Delhi – 110 001.

23. Shri Narveer Singh
 S/o Shri Dhan Singh
 Aged 38 years
 Working as Asstt. Binder (Group C)
 Under Govt. of India Press, Minto Road,
 New Delhi – 110 001.Applicants

(By Advocate: Shri Manjeet Singh Reen)
 Vs.

Union of India and Ors. :through

1. The Secretary,
 Ministry of Urban Development,
 Poverty Alleviation,
 Nirman Bhawan,
 New Delhi – 110 001.
2. The Director,
 Directorate of Printing,
 Govt. of India Press,
 Nirman Bhawan, New Delhi – 110 001.
3. The Manager,
 Govt of India Press,
 Minto Road,
 New Delhi – 110 002.
4. The Manager,
 Govt. of India Press,
 Rashtrapati Bhawan,
 New Delhi – 110 004.
5. The Manager,
 Govt. of India Press,
 Ring Road,
 Mayapuri,
 New Delhi-110064.Respondents

(By Advocate:Shri Subhash Gosain)

19. O.A. 3416/2018

1. Rakesh Kumar (Age about 35 years)
S/o Late Shri Bhup Singh,
R/o H.No. 1243-III,
N.H. IV, Faridabad
Working as Chowkidar, Group-C.
2. Madan Lal, (Age about 54 years)
S/o Shri Kaheyr Lal,
R/o H.No. 3254, Jawahar Colony,
Faridabad
Working as Chowkidar, Group-C.
3. Gobind (Age about 34 years)
S/o Late Shri Ganga Lal,
R/o 131, Old Press Colony,
Faridabad
Working as Chowkidar, Group-C.
4. Sushil Kumar(Age about 36 years)
S/o Shri Vidha Nand Tabe,
R/o Tabe-III/9, Press Colony,
Mayapuri, New Delhi
Working as Chowkidar, Group-C.
5. Gaurav Kumar Sharma,
(Age about 34 years)
S/o Shri Bhagwati Prashad,
R/o H.No. FCA-28, Faridabad
Working as Chowkidar, Group-C.
6. Rajesh Kumar (Age about 33 years)
S/o Shri Fakir Chand,
R/o H.No. 678, Nangla Enclave Part-II,
Faridabad
Working as Chowkidar, Group-C.
7. Satish Kumar (Age about 34 years)
S/o Shri Pritam Singh,
R/o Vill-Eshaki (Harchand Pur),
Sohna Gurgaon (Haryana)
Working as Chowkidar, Group-C.
8. Shispal (Age about 35 years)

S/o Shri Inder Raj Singh,
 R/o MCF-257, Pram Nagar,
 Vill-Ucha, Faridabad
 Working as Chowkidar, Group-C.

9. Lakhwinder Singh(Age about 34 years)
 S/o Shri Dilip Singh,
 R/o B-57, NPC, Faridabad
 Working as Chowkidar, Group-C.

(By Advocate : Shri Amit Anand)

Versus

Union of India through

1. Secretary
 Ministry of Urban Development
 Nirman Bhawan
 New Delhi – 110 011.

2. Director
 Directorate of Printing
 Ministry of Urban Development,
 'B' Wing, Nirman Bhawan,
 New Delhi – 110 011.

3. Manager
 Govt of India Press
 Monto Road
 New Delhi – 110 002. .. Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan)

20. O.A. No.3455/2018

Rakesh
 S/o Sh. Bhagmal
 R/o V.P.O. Bhainsrawli,
 The. Ballabgarh, Distt. Faridabad,
 Haryana-121101
 Aged about 39 years.
 (Group 'C')
 (Assistant Binder). ...Applicant

(By Advocate: Shri Ajesh Luthra)

Versus

1. Union of India
Through its Secretary,
Ministry of Housing & Urban Affairs,
(Govt. of India Press)
N.I.T. Faridabad-121001
2. Director
Director of Printing,
Govt. of India Press,
Nirman Bhawan,
New Delhi-110001
3. The Manager
Govt. of India Press,
Minto Road,
New Delhi-110002.Respondents

(By Advocate: Shri Ranjan Tyagi)

21. O.A. No.3449/2018

Satpal Singh
S/o Sh. Jai Ram
House No. FCA-21, Shiv Harizan Colony,
Tigaon Road, Ballabhgar,
Faridabad
Presently posted at Minto Road,
Govt. of India Press, New Delhi.Applicant

(By Advocate: Shri Mohan Kumar)

Versus

1. Union of India
Through Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-110001
2. The Director
Directorate of Printing,
Ministry of Urban Development,
'B' Wing, Nirman Bhawan,

New Delhi-110001.

3. The Manager
 Govt. of India Press,
 Minto Road,
 New Delhi.Respondents

(By Advocate: Shri Subhash Gosain)

22. O.A. No.3438/2018

Shri Sonje Praveen Ashok
 S/o Shri Ashok Ramachandra Sonje
 Age about 35 years,
 Assistant Artist Retoucher,
 Group-'C'
 H.No. 979 Sector-8,
 Faidabad-121006, HaryanaApplicant

(By Advocate: Shri Parmit Saxena)

Versus

1. The Union of India,
 Through : The Secretary,
 Ministry of Housing & Urban Affairs,
 (Govt. of India Press)
 Central Secretariat, New Delhi

2. Director
 Directorate of Printing,
 Wing 'B', Nirman Bhawan,
 New Delhi.

3. Manager
 Govt. of India Press,
 Faridabad, Haryana

4. Manager,
 Govt. of India Press
 Minto Road,
 New Delhi.Respondents

(By Advocate: Shri Subhash Gosain)

.... Respondents

23. O.A. No.3437/2018

Shri Rajesh Maroti Kodwate
 S/o Sh. Maroti Kodwate
 Aged about 36 years.
 Offset Machine Assistant,
 Group 'C'
 R/o H.No. 1192, Sainik Colony Sector-49,
 Faridabad, Haryana.Applicant

(By Advocate: Shri Parmit Saxena)

Versus

1. Union of India
 Through : The Secretary,
 Ministry of Housing & Urban Affairs,
 (Govt. of India Press)
 Central Secretariat, New Delhi.
2. Director
 Directorate of Printing,
 'B' Wing, Nirman Bhawan,
 New Delhi-110001.
3. Manager,
 Govt. of India Press,
 Faridabad, Haryana.
4. Manager,
 Govt. of India Press
 Minto Road,
 New DelhiRespondents

(By Advocate: Shri Subhash Gosain)

24. O.A. No.3436/2018

Shri Ashok Kumar
 S/o Shri Gopal Prasad
 Aged about 40 years,
 Offset Machine Man,
 Group 'C'

R/o Moh. Nagala Chandra Kund,
 Village & Post Chhata
 District – Mathura (U.P.) Applicant

(By Advocate: Shri Pramit Saxena)

Versus

1. Union of India
 Through : The Secretary,
 Ministry of Housing & Urban Affairs,
 (Govt. of India Press)
 Central Secretariat, New Delhi.
2. Director
 Directorate of Printing,
 'B' Wing, Nirman Bhawan,
 New Delhi-110001.
3. The Manager
 Govt. of India Press,
 Faridabad, Haryana
4. Manager,
 Govt. of India Press
 Minto Road,
 New Delhi. Respondents

(By Advocate: Shri Subhash Gosain)

25. O.A. No. 3435/2018

Shri Brij Nandand
 S/o Shri Supher Ram
 Aged about 41 years
 DTP Operator,
 Group 'C'
 R/o F/6902, Sanjay Colony,
 Near Sector-23,
 N.I.T. Faridabad,
 Haryana. Applicant

(By Advocate: Shri Pramit Saxena)

Versus

1. The Union of India

Through : The Secretary,
 Ministry of Housing & Urban Affairs,
 (Govt. of India Press)
 Central Secretariat, New Delhi.

2. Director,
 Directorate of Printing,
 Wing-B, Nirman Bhawan,
 New Delhi.
3. Manager,
 Govt. of India Press,
 Faridabad, Haryana
4. Manager,
 Govt. of India Press
 Minto Road,
 New Delhi. Respondents

(By Advocate: Shri Subhash Gosain)

26. O.A. No.3433/2018

Shri Imrat Lal Ahirwar
 S/o Shri Pooran Lal Ahirwar
 Aged about 42 years,
 Offset Machine Man,
 Group 'C'
 R/o 2-A, 96B,
 N.I.T. Faridabad,
 Haryana. Applicant

(By Advocate: Shri Pramit Saxena)

Versus

1. The Union of India
 Through : The Secretary,
 Ministry of Housing & Urban Affairs,
 (Govt. of India Press)
 Central Secretariat, New Delhi.
2. Director,
 Directorate of Printing,
 Wing 'B', Nirman Bhawan,

New Delhi-110001.

3. Manager
Govt. of India Press,
Faridabad, Haryana.

4. Manager,
Govt. of India Press
Minto Road,
New Delhi.Respondents

(By Advocate: Shri Subhash Gosain)

27. O.A. No.3432/2018

Shri Satish Kumar
S/o Shri Hargovind Prasad Premi
Aged about 34 years,
Offset Machine Assistant,
Group-'C'
G1/98, Indira Enclave
Sector-21-D
Faridabad, Haryana Applicant

(By Advocate: Shri Pramit Saxena)

Versus

1. Union of India
Through : The Secretary,
Ministry of Housing & Urban Affairs,
(Govt. of India Press)
Central Secretariat, New Delhi

2. Director
Directorate of Printing,
'B' Wing, Nirman Bhawan,
New Delhi-110001

3. Manager
Govt. of India Press,
Faridabad, Haryana

4. Manager,
Govt. of India Press
Minto Road,

New Delhi.

....Respondents

(By Advocate: Shri Subhash Gosain)

28. O.A. No. 3434/2018

Shri Tarun Bharti
 S/o Shri Bhola Prasad
 Aged about 37 years,
 Offset Machine Man,
 Group 'C'
 R/o F/6900, Sanjay Colony,
 Near Sector-23
 N.I.T. Faridabad-121005,
 Haryana.

.... Applicant

(By Advocate: Shri Pramit Saxena)

Versus

1. The Union of India
 Through : The Secretary,
 Ministry of Housing & Urban Affairs,
 (Govt. of India Press)
 Central Secretariat, New Delhi.

2. Director,
 Directorate of Printing,
 'B' Wing, Nirman Bhawan,
 New Delhi-110001

3. The Manager
 Govt. of India Press,
 Faridabad, Haryana

4. Manager,
 Govt. of India Press
 Minto Road,
 New Delhi. Respondents

(By Advocate: Shri Subhash Gosain)

29. O.A. No.3428/2018

1. Raj Singh, (Aged about 36 years), Group 'C'
 S/o Sh. Dharamvir,
 R/o Village-Fate Chandela,

Distt. Faridabad (HR)
Working as Safaiwala

2. Anil Kumar, (Aged about 33 years), Group 'C'
S/o Sh. Ram Kishan,
R/o Village-Jihi, Bilpuki Mohalla
Sec-8, Faridabad (HR)
Working as Safaiwala
3. Indraj Singh, (Aged about 56 years), Group 'C'
S/o Sh. Harbhajan,
R/o Village- Nai Nangla, Post-Gupawal,
The. Palwal,
Distt. Faridabad (HR)
Working as Safaiwala
4. Hardayal Meena, (Aged about 38 years), Group 'C'
S/o Sh. Ram Prasad,
R/o Village & Post' Jatwada Vig,
Mandawar Malwa Road,
Distt. Dausa (Raj.)
Working as Safaiwala
5. Dalchand, (Aged about 50 years), Group 'C'
S/o Sh. Sohan Pal,
R/o Village & Post – Baropi, The Palwal,
Distt. Faridabad (HR)
Working as Safaiwala
6. Satvir, (Aged about 38 years), Group 'C'
S/o Sh. Kishan Lal,
R/o Village & Post-Ahaswar,
Tehsil Palwal,
Distt. Faridabad (HR)
Working as Safaiwala
7. Parveen, (Aged about 34 years), Group 'C'
S/o Sh. Bijender,
R/o Village- Shabbad, Post-Tigaon,
Distt. Faridabad (HR)
Working as Safaiwala.
8. Sanjay, (Aged about 36 years), Group 'C'
S/o Sh. Amar Singh,
R/o Village-Bhatola, Post-Basapi,
Tehsil & Distt. Faridabad (HR)

Working as Safaiwala.

.... Applicants

(By Advocate: Shri Amit Anand)

Versus

Through Union of India

1. Secretary,
Ministry of Urban Development,
Norman Bhawan,
New Delhi-110011.
2. Director,
Directorate of Printing,
Ministry of Urban Development
'B' Wing, Nirman Bhawan,
New Delhi-110011.
3. Manager,
Govt. of India Press
Minto Road,
New Delhi-110002.Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

30. O.A. No. 3465/2018

Deepak Arora
S/o Sh. Dharampal Arora
R/o House No. 97, Sec-18,
Housing Board Colony,
Faridabad-121002.
Aged about 32 years
(Group 'C')
(Assistant Binder)

..... Applicant

(By Advocate: Shri Ajesh Luthra)

Versus

1. Union of India
Through its Secretary,
Ministry of Housing & Urban Affairs
(Govt. of India Press)
N.I.T. Faridabad-121001.

2. Director
 Director of Printing,
 Govt. of India Press
 Nirman Bhawan
 New Delhi-110001.

3. The Manager,
 Govt. of India Press
 Minto Road, New Delhi-110002.Respondents

(By Advocate: Shri Ranjan Tyagi)

31. O.A. No. 3477/2018

Omkar, Age about 37 years), Group-'C'
 S/o Sh. Chandra Lal
 R/o VPO Kaurali, Tehsil-Ballabghar,
 Distt. Faridabad.
 Working as "Asstt. Halwai cum Cook". Applicant

(By Advocate: Mr. Amit Anand)

Versus

Through Union of India

1. Secretary
 Ministry of Urban Development
 Nirman Bhawan, New Delhi-110011.

2. Director
 Director of Printing,
 Ministry of Urban Development
 "B" Wing, Nirman Bhawan
 New Delhi.110011.

3. Manager,
 Govt. of India Press
 Minto Road, New Delhi-110002.Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

32. O.A. No. 3462/2018

Manoj Satija
 S/o Sh. Subhash Satija

R/o H. No. 3G/46,N.I.T. Faridabad,
Haryana-121002.

Aged about 36 years
(Group 'C')
(Assistant Binder)

..... Applicant

(By Advocate: Shri Ajesh Luthra)

Versus

1. Union of India
Through its Secretary,
Ministry of Housing & Urban Affairs
(Govt. of India Press)
N.I.T. Faridabad-121001.
2. Director
Director of Printing,
Govt. of India Press
Nirman Bhawan
New Delhi-110001.
3. The Manager,
Govt. of India Press
Minto Road, New Delhi-110002. -Respondents

(By Advocate: Mr. Ranjan Tyagi)

33. OA No. 3479/2018

Sunil Dutt (Age about 36 Years),
Group-“C”
S/o Sh. Sarda Ram
R/o Village-Badrola, PO-Tigaon,
Teh.Ballabgarh, Distt. Faridabad
Working as “Farash”.

..... Applicant

(By Advocate: Mr.Amit Anand)

Versus

Through Union of India

1. Secretary
Ministry of Urban Development
Norman Bhawan, New Delhi-110011.

2. Director
 Director of Printing,
 Ministry of Urban Development
 "B" Wing, Nirman Bhawan
 New Delhi.110011.

3. Manager,
 Govt. of India Press
 Minto Road, New Delhi-110002. Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

34. O.A. No. 3480/2018

Nidhi Nagpal, (Age about 38 years), Group-C
 W/o Sh. Pradeep Dhawan,
 R/o H. No. 1419/A, Jawahar Colony
 NIT Faridabad.

Working as "Orderly (Nursing)". Applicant

(By Advocate: Shri Amit Anand)

Versus

Through Union of India

1. Secretary
 Ministry of Urban Development
 Norman Bhawan, New Delhi-110011.

2. Director
 Director of Printing,
 Ministry of Urban Development
 "B" Wing, Nirman Bhawan
 New Delhi.110011.

3. Manager,
 Govt. of India Press
 Minto Road, New Delhi-110002. Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

35. OA No. 3493/2018

Poornima Jayachandran
 W/o Jayachandran
 Asstt. Artist Retoucher (Group-“C”)
 Aged about 37 years
 R/o C-235, Minto Road Complex, New Delhi

Working at Government of India Press,
Minto Road, Delhi. ... Applicant

(By Advocate: Mr. Shankar Divate)

Versus

1. Union of India
Through The Secretary,
Ministry of Urban Development and
Poverty Alleviation,
Nirman Bhawan, New Delhi-110011.
2. Director
Director of Printing,
Ministry of Urban Development
“B” Wing, Nirman Bhawan
New Delhi.110011.
3. Manager,
Govt. of India Press
Minto Road, New Delhi-110002.Respondents

(By Advocate: Shri Ranjan Tyagi)

36. O.A. No. 3492/2018

1. Sh.Sandeep Kumar(Aged about 37 Years)
Assistant Binder
S/o Sh. Daya Chand
H.No.196, Sector 52
NIT, Faridabad (Haryana) Group C.
2. Sh.Sultan Sing (Aged about 45 Years)
Assistant Binder
S/o Prabhu Dutt
H.No.30/2A Sec-2, DIZ Avenue
New Delhi, Group -C.
3. Sh.Baldeo (Aged about 40 Years)
Assistant Binder
S/o Sh. Ayodhya
H.No.2055, Sector-23A
Near NEMS Hospital
Faridabad (Haryana) Group-C ... Applicants

(By Advocate: Shri S.K. Vashisht)

Versus

1. The Union of India
through The Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi-110011.
2. The Manager,
Govt. of India Press
Minto Road, New Delhi
3. The Director (Printing)
Ministry of Urban Development
Nirman Bhawan, New Delhi.Respondents

(By Advocate: Shri Ranjan Tyagi)

37. OA No. 3486/2018

Smt. Sonia Rani W/o Praveen Kumar
Junior Artist (Group-“C”)
Aged about 37 years
Government of India Press
Minto Road, New Delhi
R/o 1484/1, Jawahar Colony, NIT,
Faridabad (Haryana). ... Applicant

(By Advocate: Mr. Shankar Divate)

Versus

1. Union of India
Through The Secretary,
Ministry of Urban Development and
Poverty Alleviation,
Nirman Bhawan, New Delhi-110011.
2. Director
Director of Printing,
B- Wing, Nirman Bhawan,
New Delhi-110011.
3. Manager,

Govt. of India Press
Minto Road, New Delhi.

....Respondents

(By Advocate: Shri Ranjan Tyagi)

38. O.A. No. 3484/2018

Vishnu Kumar S/o Sh. Kripa Ram
Asstt. Artist Retoucher (Group C)
Age 37 years
Government of India Press
Minto Road, New Delhi.

R/o Vill & PO Bhiduki thok, Jaildar
Tehsil Hodal, Distt: Palwal-121107
Haryana.

... Applicant

(By Advocate: Mr. Shunker Divate)

Versus

1. Union of India
Through The Secretary,
Ministry of Urban Development and
Poverty Alleviation,
Nirman Bhawan, New Delhi.
2. The Director
Directorate of Printing,
B-Wing, Nirman Bhawan,
New Delhi.
3. Manager,
Govt. of India Press
Minto Road, New Delhi.Respondents

(By Advocate: Shri Ranjan Tyagi)

39. O.A. No. 3481/2018

Vinod Kumar, (Aged about 38 years), Group-C
S/o Sh. Gopal Singh
R/o B-25, New Press Colony, Faridabad
Working as Peon. .. Applicant

(By Advocate: Shri Amit Anand)

Versus

Through Union of India

1. Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi-110011.
2. Director
Directorate of Printing,
Ministry of Urban Development
B- Wing, Nirman Bhawan,
New Delhi-110011.
3. Manager,
Govt. of India Press
Minto Road, New Delhi.Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

40. O.A. No. 3352/2018

1. Narender Kumar (Age about 37 years),
S/o Sh. Raj Singh,
R/o VPO Gounchhi, Tehsil, Ballabgarh,
Distt. Faridabad, (HR) PIN- 121004.
Working as Labourer, GIP Minto Road.
2. Johan Bodra (Age about 33 years),
S/o Sh. Nag Singh Bodra,
R/o C/o Dr. Samika Horo,
DDA MIG Flat No. 202, Punjabi Bagh Enclave,
Madipur, New Delhi.
Working as Labourer, GIP Minto Road.
3. Raj Kumar-I (Age about 42 years),
S/o Sh. Ved Ram Verma,
R/o H. No. 2400, Jawahar Colony, Faridabad.
Working as Labourer, GIP Minto Road.
4. Sunil Singmar (Age about 31 years),
S/o Sh. Om Singh, R/o B-68, NPC, Faridabad.
Working as Labourer, GIP Minto Road.

5. Ravinder-I (Age about 35 years),
S/o Sh. Dhan Singh,
R/o Vill- Bhankr, Faridabad.
Working as Labourer, GIP Minto Road.
6. Raj Kumar-II (Age about 39 years),
S/o Sh. Mahender Singh,
R/o VPO- Hasanpur, Tehsil- Hodal, Palwal.
Working as Labourer, GIP Minto Road.
7. Parvesh (Age about 33 years),
S/o Sh. Bir Singh,
R/o Vill. Bhatola, Faridabad.
Working as Labourer, GIP Minto Road.
8. Ravinder II (Age about 29 years),
S/o Sh. Ram Chand,
R/o VPO Phulwari, Palwal.
Working as Labourer, GIP Minto Road.
9. Shivender Kumar (Age about 32 years),
S/o Sh.,
R/o Vill. Pahladpur Majra Badrola,
Tehsil. Ballabgarh, Faridabad.
Working as Labourer, GIP Minto Road.
10. Bari Gopal Surdeo (Ex. SM) (Age about 50 years),
S/o Sh. Sukhdeo Laxman Bari,
R/o PO- Gandhi Nagar AT, Wadala Gaon,
New Ganesh Nagar, Nasik.
Working as Labourer, GIP Minto Road.
11. Birender Singh (Ex. SM) (Age about 52 years),
S/o Parmal Singh, R/o VPO Baroli, Palwal.
Working as Labourer, GIP Minto Road.
12. Ajay Kumar (Age about 41 years),
S/o Sh. Prem Kishan,
R/o 67/827, Mandir Marg, New Delhi.
Working as Labourer, GIP Minto Road.
13. Manish Bhardwaj (Age about 32 years),
S/o Sh. Sushil Bhardwaj,
R/o C-11, Nav Rachna Appartment,
East Arjun Nagar, Shahdra, Delhi.
Working as Labourer, GIP Minto Road.

14. Amit Chandila (Age about 30 years),
S/o Sh. Dharam Singh,
R/o Bhatola, P.O. Baroli Chandila, Faridabad.
Working as Labourer, GIP Minto Road.
15. Mahavir (Age about 32 years),
S/o Neh Pal,
R/o Vill. Bhuapur, PO Tigam,
Ballabgarh, Faridabad.
Working as Labourer, GIP Minto Road.
16. Ram Chander (Age about 50 years),
S/o Galler Singh,
R/o VPO Amarpur, Palwal.
Working as Labourer, GIP Minto Road.
17. Dinesh Sharma (Age about 32 years),
S/o Sh. Hans Raj Sharma,
R/o Naya Gaon, Mohtabad, Faridabad.
Working as Labourer, GIP Minto Road.
18. Rajesh Kumar (Age about 33 years),
S/o Sh. Bhim Singh,
R/o G-91, Old Press Colony, Faridabad.
Working as Labourer, GIP Minto Road.
19. Ravi Gera (Age about 34 years),
S/o Sh. Diwan Chand,
R/o 3-A-58, NIT, Faridabad.
Working as Labourer, GIP Minto Road.
20. Naresh Kumar (Age about years),
S/o Sh. Jai Lal
R/o H. No. 557, Sec. 55, Faridabad.
Working as Labourer, GIP Minto Road.

... Applicants

(By Advocate: Shri Sudarshan Rajan with Shri Ramesh Rawat)

Versus

Through Union of India

1. Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-110011.

2. Director,
 Directorate of Printing,
 Ministry of Urban Development,
 B Wing, Nirman Bhawan,
 New Delhi-110011.

3. Manager,
 Govt. of India Press,
 Minto Road,
 New Delhi-110002. ... Respondents

(By Advocate:Shri Subash Gosain)

ORDER

By Shri V. Ajay Kumar, Member (J)

The facts and law involved in these batch of OAs are identical and hence are disposed of by way of this common order. However, the facts in OA No.3279/2018 are taken into consideration.

2. The sole applicant in OA No.3279/2018, who is an Offset Machine Attendant in the 3rd respondent-Government of India Press, Minto Road, New Delhi, who was originally appointed at the Government of India Press, Faridabad, filed the OA seeking quashing of the Annexure A-1 Notice of Termination of Service dated 23.08.2018, on various grounds and the said impugned Notice of Termination reads as under:-

“NOTICE OF TERMINATION OF SERVICE

Subject: Termination of employees recruited through irregular recruitment process in GIP, Faridabad during 2007-08-reg.

The Government of India Press, Faridabad has appointed Shri Krishan Kumar to the post of Offset Machine Attendant during the recruitment process held by the Press in 2007-08. Due to complaints of large scale irregularities in the

recruitment, the AS and CVO of the Ministry was entrusted to investigate the complaints.

In pursuance of the decision taken by the competent authority to terminate the services of such employees in whose cases irregularities in recruitment were found in the report of AS ad CVO and sub rule (1) of Rule 5 of the Central Civil Services (Temporary Service) Rules, 1965, notice is hereby give to Shri Krishan Kumar that his services shall stand terminated with effect from the date of expiry of a period of one month from the date on which this notice is served upon him”.

3. The applicants in all other OAs, working in different capacities, filed the OAs challenging the identical notices of termination of service, with the only difference of name and designation, raising identical grounds.

4. A bare perusal of the impugned notices of termination reveals that all the applicants have been appointed in the Faridabad, Government of India Press, during the recruitment process held by the Press in 2007-08 and due to complaints of large scale irregularities in the said recruitment, the Additional Secretary and Chief Vigilance Officer of the 1st respondent-Ministry of Housing and Urban Affairs was entrusted to investigate the complaints and since in the said investigation, as per the report of the AS & CVO, irregularities were found in the recruitment of the applicants, and as per the decision taken by the competent authority, the services of the applicants are sought to be terminated under Rule 5(1) of the CCS (Temporary Service) Rules, 1965 with effect from the date of

the expiry of a period of one month from the date on which the respective notices of termination were served on them.

5. Heard Shri S.K. Gupta, Shri Ajesh Luthra, Shri Amit Anand, Shri Manjit Singh, Shri Sudarshan Rajan, Shri Sunil Bansal, Shri Manjeet Singh Reen, Shri Padma Kumar. S, Shri S.K. Vashisht, Shri Mohan Kumar, Shri Pramit Saxena, Shri Shankar Divate, the learned counsel for the applicants in all the OAs and Shri Subhash Gosain, Shri Ranjan Tyagi, Dr. Ch. Shamsuddin Khan, Shri A.K. Singh, the learned counsel for the respondents in all the OAs and perused the pleadings on record.

6. At the outset, we deal with the submission made by the learned counsel appearing for the respondents that in identical circumstances, the employees belonging to the Government of India Presses, Aligarh and Nilokheri were also terminated and challenging the said identical termination orders, the said employees of Aligarh and Nilokheri Presses have filed OAs No.1554/2012 and batch in Manjeet Sharma and Others Vs. Union of India and Others (Annexure R-6) and this Tribunal upheld the identical action of the respondents and the said order was again upheld by the Hon'ble High Court of Delhi and Hon'ble Supreme Court of India and hence, the instant batch of OAs are also liable to be dismissed, for parity of reasons.

7. To examine this issue, it is sufficient if we note certain paragraphs of the judgment in O.A. No.1554/2012 and batch (Manjeet Sharma and Others Vs. Union of India and Others) and the same read as under:-

"The facts of this case are that selection process for appointment to various Group-C and D posts was carried by several Government of India Presses situated at different places such as Aligarh (UP), Minto Road (Delhi), Mayapuri (Delhi) and Nilo Kheri District Karnal (Haryana). In the year 20078-08 a written test was held and thereafter those who had qualified in the same were called for interview. Those selected were asked to complete formalities like medical test, verification of character and antecedents etc. Many of the selected persons were even allowed to join. While appointment letters to others were in the process of issue, a complaint was received by the respondents in which it was alleged that large scale irregularities had been committed in the recruitment process. Based on this a decision was taken in the Ministry not to let the remaining selected candidates join till the investigation was completed. However, those who had already joined were allowed to continue working. This decision was conveyed to various Government Presses by the Ministry on 04.04.2008. Meanwhile, the selected candidates who had not been allowed to join continued to wait for further developments in the case. However, when no action was being taken by the respondents they approached this Tribunal by filing OA-377/2010. This O.A. was disposed of on 03.02.2010 by directing the respondents to take decision in the matter in terms of earlier orders of the Tribunal dated 07.12.2009 in OA-1194/2009. By their orders dated 14.07.2010 the respondents conveyed their decision not to appoint the remaining candidates to the posts for which they were selected. Aggrieved by this decision some of the OA applicants filed Contempt Petitions in the Tribunal. However, their Contempt Petitions were closed after giving them liberty to assail orders of the respondents through appropriate judicial proceedings. Thereafter, many of the applicants filed OA-3264/2010 challenging the order dated 14.07.2010 of the respondents by which they had been denied appointment. This O.A. was allowed by the Tribunal on the grounds that the applicants of the OA had been discriminated against inasmuch as many others who had been selected through the same process had been allowed to join whereas the applicants had been denied appointment. The respondents then filed several Writ Petitions No. 4745/2011, 5962/2011 and 5825/2011 in the Hon'ble High Court of Delhi. These were disposed of by the Hon'ble High Court by a common order dated 07.03.2012. The Hon'ble High Court set aside the

directions of the Tribunal to appoint the OA applicants and gave further following directions:-

““Final view in the matter shall be taken within one month from the date of this order. If the proposal, as mentioned above, namely, report of the CVO is accepted, the necessary action would be taken qua the persons already appointed as well. However, if for some reason it is decided not to accept the proposal and to continue with the existing appointments then the respondents herein shall also be appointed.”

14. We may make it clear that we have not touched upon the question as to whether findings of the CVO that the selection process is vitiated because of irregularities stated therein is correct or not. It is not even necessary to do so as all those who are appointed are not before us and we cannot take any view in the matter in their absence. Therefore, needless to mention, in case the petitioners decide to scrap the selection process and the services of those appointed are terminated, they shall be within their right to challenge the action of the Government on its own merits and as per law.

15. The writ petitions are disposed of in the aforesaid terms. There shall be no order as to costs.”

2. In compliance thereof the respondents have passed the impugned orders dated 03.05.2012, 04.05.2012 and 21.05.2012 scrapping the selection process and terminating the services of those who had already joined. Aggrieved by the aforesaid decision of the respondents the applicants have filed the above mentioned OAs before us. While admitting OA-1554/2012 this Tribunal passed interims directions on 28.05.2012 staying the operation of OMs dated 03.05.2012 and 04.05.2012. Subsequently, the same relief was extended in other OAs also. Aggrieved by these orders the respondents approached Hon’ble High Court of Delhi challenging the interim orders of this Tribunal. Hon’ble High Court directed that Union of India shall implement the orders of the Tribunal but made it clear that the implementation of these orders will be subject to the final outcome of the decision of the Tribunal in the OAs”.

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7. We have heard counsel for the parties and have also perused the material on record. We have also seen the original record made available by the Department consisting of File Nos. C-13019/1/2011-Pts and A-12031/1/2008-Ptg. For

adjudication of this case we have framed the following issues for our determination:-

(i) Whether the irregularities found in the recruitment process were such as to warrant scrapping of the examination?

(ii) Whether the respondents have applied their mind to come to the conclusion that scrapping of the examination was necessary or whether they have done so mechanically on the grounds that Hon'ble high Court has so ordered?

(iii) Whether those who had completed more than two years of service can be deemed to have been confirmed and whether their termination without even as much as issue of a show cause notice was in order.

8. This Tribunal, after considering the identical facts held in respect of first issue that "thus, we come to the conclusion that scrapping of the examination was necessary on account of the irregularities noticed". With regard to the second issue, it was held that "in our opinion, this decision has been taken after application of mind by the respondents and not mechanically on the ground that Hon'ble High Court of Delhi had so ordered. Thus, the respondents cannot be faulted on this account". With regard to the third issue, it was held as follows:-

"Thus, the position that emerges is that no straightjacket formula for deemed confirmation can be prescribed and the facts and service rules of each case have to be seen for deciding this issue. However, if the rules provide for maximum period of confirmation beyond which probation cannot be extended and if the officer concerned is continued beyond such period, then he will be deemed to have been confirmed.

In the instant case, we find that while the appointment letter stated that the probation period of the employee would be two years, it did not prescribe that the probation period under no circumstances can be extended beyond two years. Moreover, the applicant also could not show any applicable service rule which prescribed the maximum period of

probation beyond which further extension was not possible. Under these circumstances, based on the above citations, we conclude that till an order of confirmation is issued by the respondents it will be presumed that the period of probation of the applicants was extended and that they continued to remain as probationers. The argument of the applicants' counsel that they be considered as deemed confirmed is not sustainable".

9. With regard to the last issue, it was held as under:-

"9. On the basis of above rulings the conclusion that can be drawn is that a probationer has no right to hold the post during the period of probation and therefore there is no requirement of following principles of natural justice while terminating his appointment provided termination has not been done on the grounds of misconduct. In the instant case, the termination orders have not been passed on account of alleged misconduct of any of the applicants. They have been passed on the grounds that the selection process through which they were appointed was itself vitiated and therefore their entry into service was not lawful. Therefore, in our opinion, there is no infirmity in the terminations orders as there was no requirement of issuing a show cause notice and giving an opportunity to the applicants to defend themselves. In fact in the instant case no defence by them would have been possible as they would not have been aware of the irregularities that had been brought in the CVOs report.

9.1 The applicant's counsel had also contended that while appointments were made in several other Presses action to terminate the appointments was taken only in three Presses, namely, Aligarh, Mayapuri and Nilokheri. We have perused original record of the department and we find that action has been taken in all the Presses in which inquiry was conducted by CVO and irregularities detected. There is nothing on record to show that complaints were received and inquiry conducted into appointments made in other places. As such, this cannot be a ground for allowing the relief asked for by the applicants.

10. On the basis of the above analysis, we are of the opinion that there is no infirmity in the action of the respondents. The entire selection process was vitiated on account of interviews conducted in a farcical manner. Therefore, the respondents were left with no option but to withhold the appointment letters of those who were awaiting their appointment after their selection. They were also right in terminating those who had been appointed and had been serving for different periods after such appointment. This action of the respondents was also as per the directions of Hon'ble High Court given in Writ Petition Nos. 4745/2011, 5962/2011 and 5825/2011 wherein they had ordered that those appointed and those who were yet to be appointed were

to be treated in a similar manner after the respondents take a view on the report of the CVO.

11. We, therefore, dismiss all the OAs mentioned above. No costs".

10. On careful perusal of the Investigation Reports pertaining to the Aligarh and Nilokheri Presses and with that of Faridabad Press, wherein the applicants in the instant batch of OAs were appointed, we agree with the submissions made by the learned counsel for the respondents that the only difference is that the Investigation Reports in respect of Aligarh and Nilokheri Presses were submitted in the year 2010 and in respect of Faridabad Press the report was submitted only in the year 2015.

11. When the respondents along with their original counter filed an undated, uncertified and unsigned Inspection Report, pertaining to Faridabad Press, they were directed to file a certified copy of the said report along with an additional affidavit. Accordingly, the respondents filed an additional affidavit and submitted that the report was submitted by the then Additional Secretary and Chief Vigilance Officer, Shri D. Diptivilasa and filed a certified copy of the same as certified by Shri M.P. Khadolia, Director (PSP), Government of India. The overall conclusions and the recommendations made through the said Report are as under:-

"Chapter V Overall Conclusions and Recommendations

5.1 The evident statutory violations/discrepancies are as under:-

Comments/conclusions on each of the significant complaints are as under:-

Sl. No.	Nature of complaint/category of post	Conclusions
1.	No. trade test conducted for copy holder.	Appears to be correct. No reason found in the minutes of the Board.
2.	Senior Apprentices not selected to the post of Asstt. Binder.	Appears to be correct. Subsequently, the panel had to be revised as per the orders of Delhi High Court in the WP No. 26/2009.
3.	Complaint against entire direct recruitment process.	This report explains the facts and findings.
4.	Irregularities in recruitment of Offset Machine Attendants.	The seniority in the Apprentice has not been prepared as required in the light of the judgment of Supreme Court in the case reported as 1995(2) SSC1 and reiterated in the WP No. 26/2009 wherein the seniority of Apprenticeship cannot be superseded. (Annexure-XI). The selection appears vitiated.
5.	No. Minority community candidate selected.	There is no reservation for Minorities. (amplified in Pty. & Binding)
6.	Sh. Darshan lal Hindi Translator, along with Manager, AM(A) of the Press has earned lakhs of rupees in the recruitment.	No evidence has been received by any authority to substantiate the allegations. However seeing the extent of irregularities, the presumption cannot be ruled out. The complaint being of criminal nature, the matter can be examined in detail by any investigating agency.
7.	31 posts of Assistant Binder have been filled up by taking amounting to Rupees 4 lakhs each by Sh. S.K. Jetly-Manager & Shri Sinha H.Q. office. Sh. Manzoor Ahmed-AM(T), Bharat Bhushan and Hazari Lal all workers collected rupees 80 lakhs and handed over to Shri S.K. Jetly and Shri Sinha.	No evidence has been received by any authority to substantiate the allegations. However seeing the extent of irregularities, the presumption cannot be ruled out. The complaint being of criminal nature, the matter can be examined in detail by any investigating agency.
8.	Appointments made without police verification and medical examination.	The medical examination has been received before offering appointment. Police verification was got done

		later. Sample verification report is at Annexure XII. On finding the report unsatisfactory, one of the candidates Mr. Rajendra Kumar Jat was terminated from the post of Offset Machine Assistant on 19.05.2009 (Annexure-XIII).
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5.2 Selection of candidates:-

Post-wise consolidated recommendations along with recommendations by the Board are as under:-

Sl. No.	Name of the Post	No. of Posts Advertised	Selection Committee recommendation	Recommendation of the Enquiry
Category Wise				
1.	Artist Retoucher	02 (UR)	02 (Not appointed)	Cancellation
2.	Asstt. Artist Retoucher	03 (UR), 2 OBC	3 (UR) appointed	Cancellation
3.	Senior Artist	01 (UR)	1 (UR) not appointed	Cancellation
4.	Junior Artist	01 (UR)	1 UR (appointed)	Cancellation
5.	Desk Top Publishing Operator	05 (UR), 02 OBC	1 UR (appointed)	Cancellation
6.	Welder	01 (UR)	1 UR (appointed)	Cancellation
7.	Carpenter	01 (UR)	1 UR (appointed)	Cancellation
8.	Offset Machine Man	08 (UR), 02 (SC), 05 OBC	2 UR, 1 OBC, 2 SC (4 appointed, 1 did not join) Total : 5	Cancellation
9.	Offset Machine Asstt.	09 (UR), 02 (SC) 01 (ST) 03 OBC	1UR, 2 SC, 1 ST (All appointed) Total: 4	Cancellation
10.	Offset Machine Attendant	02 (SC) 01(SC) 04 (OBC) 10 (UR)	8 UR, 5 OBC, 2 SC, 1 ST (All Appointed) Total: 16	Cancellation
11.	Mechanic (Printing & Binding)	02 (UR) 02 OBC	1 UR, 1 OBC (All appointed) Total : 2	No irregularities found
12.	Asstt.	03 (UR)	2 UR (All appointed)	One appointment

	Mechanic (Ptg. & Binding)	01 (OBC)		found irregular
13.	Copy Holder	03 (UR) 02 (OBC)	3 UR, 2 OBC, (All appointed) Total: 5	Cancellation
14.	Asstt. Binder	23 (UR), 01 (SC) 04 (ST) 17 OBC	19 UR, 13 OBC, 1 SC, 4 ST, Total: 37 (All appointed)	Cancellation
15.	Labourer	09 (UR) 07 (OBC) 02(ST)	21 UR, 14 OBC, 3 ST, 1 SC Total: 39 (All appointed)	Cancellation
16.	Chowkidar	03 (UR) 03 (OBC)	7 UR, 3 OBC Total: 10 (All appointed)	Cancellation
17.	Peon	04 (UR) 01 (ST) 02 (OBC)	5 UR, 3 OBC, 1 ST Total: 9 (All appointed)	Cancellation
18.	Farash	02 (UR)	1 UR (appointed)	Cancellation
19.	Orderly (Nursing)	01 (UR)	1 UR (appointed)	Cancellation
20.	Safaiwala	04 (UR) 01 (ST) 03 (OBC)	5 UR, 1 ST, 3 OBC Total: 9 (All appointed)	Cancellation
21.	Asstt. Cook	01 (UR)	1 UR (appointed)	Cancellation
22.	Tea Maker	01 (UR)	1 UR (appointed)	Cancellation
23.	Coupon Clerk	01(UR)	1 UR (appointed)	Cancellation
			Total 153	

Further from the Bio-data provided by the successful candidates to the Press it has been revealed that out of the 153 selected candidates, 59 candidates are related to the employees of the Government of India Press, Faridabad (Annexure-XV)

5.3 After the examination of the selection of the entire selection process, the following aspects have been noticed:-

(i) There are discrepancies in advertisement with reference to qualifications. Besides, the numbers of vacancies given in the advertisement were not firmed up in advance. Details of employees where discrepancies have been found in placed at Annexure XIV.

(ii) The Appointing Authority in some cases was not the appropriate one. The competent authority for appointments in Director (Printing) whereas Manager of the GIP appears to have taken the decision in some cases.

(iii) Selections to certain posts without consideration of laid down criteria have resulted in preparation of lists against Apprentice Act leading to litigation.

(iv) Wherever candidates in reserved category/categories have been selected for unreserved posts, relaxations have been permitted which appears to be against the instructions of DoP&T.

(v) The order in which appointments were recommended in some cases differs from rankings by the Selection Committee. Further, candidates who failed in trade tests have been recommended for appointment.

(vi) Despite a large number of applications, the criteria for rejection and identification of eligible candidates appears to be not objective or systematic.

(vii) 16 of the candidates in various categories who were overage, or short of experience or failed in trade test.

(viii) 59 candidates out of total 153 selected candidates are found to be relatives of mostly Press Employees of Faridabad. This is approximately 1/3rd of the persons appointed. This casts shadow of doubt on the entire process of selection.

Keeping in view large scale irregularities and lack of transparency it would be appropriate if detailed investigation is done by any specialized agency".

12. Basing on the said report, the respondents passed the impugned notices of termination.

13. The learned counsel appearing for the applicants strenuously pursued this Tribunal by submitting that the Investigation Reports in respect of Aligarh and Nilokheri Presses as well as Faridabad Press are different and hence, the common judgment in OA No.1554/2012 dated 19.03.2014 in Manjeet Sharma and Others Vs. Union of India and Others cannot be applied to the instant

batch of OAs. However, we cannot accept the said submission, in view of the fact that the circumstances leading to the termination of the services of the applicants in the said batch as well as the applicants in the instant OAs are identical. Further, the issues raised in the instant batch of OAs are also identical to the issues raised and answered by this Tribunal in the said batch. It is also to be noted that most of the judgments on which both sides placed reliance before us, were already considered by this Tribunal in *Manjeet Sharma and Others Vs. Union of India and Others*, before dismissing the said batch of OAs. Moreover, the said decision in *Manjeet Sharma and Others (supra)* was already upheld by a detailed and reasoned order of the Hon'ble High Court of Delhi in W.P. (C) No.1989/2014 dated 24.12.2014 (Annexure R-7). Even the SLPs filed by the Government of India Press Employees and their Unions were also dismissed on 19.01.2015 (Annexure R-8) and 24.10.2017 (Annexure R-9) as under:-

19.01.2015

“We find no merit in these special leave petitions and the same are dismissed.

However, appointment of any of the petitioner affected by the impugned order, when applies in future, pursuant to any advertisement, the Union of India shall consider age relaxation in their favour as provided under the law”.

24.10.2017

“We find no merit in these special leave petitions and the same are dismissed.

However, appointment of any of the petitioners affected by the impugned order, when applies in future, pursuant to any

advertisement, the Union of India shall consider age relaxation in their favour as provided under the law.

The applications for discharge of Advocate-on-Record are allowed.

As a sequel to the above, pending interlocutory applications, if any, stand disposed of".

14. In the circumstances and in view of our finding that the subject matter in the instant batch of OAs is squarely covered by a decision of a Co-ordinate Bench of this Tribunal in OA No. 1554/2012 and batch in Manjeet Sharma and Others (supra) dated 19.03.2014, the instant batch of OAs are also liable to be dismissed for parity of reasons.

15. In the circumstances and for the aforesaid reasons, all the OAs are dismissed in terms of the judgment in Manjeet Sharma and Others (supra) in O.A. No.1554/2012 and batch dated 19.03.2014 and as upheld by the orders of Hon'ble High Court and Hon'ble Supreme Court of India. No costs.

Let a copy of this order be placed in all the OA files.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

RKS